- (i) Capacity building for wildlife conservation and cooperation for addressing the illegal trans-boundary wildlife trade (US\$20.52 million): This component aims to bring about regional harmonization and collaboration in cross-border wildlife conservation and management, combating wildlife crime through strengthened legislative and regulatory frameworks, well-equipped specialized agencies and systems, as well as relevant training and awareness programs for staff across the range of agencies that contribute to the enforcement of wildlife laws and regulations namely the Wildlife Division in the Ministry of Environment and Forests and Wildlife Crime Control Bureau.
- (ii) Promoting Wildlife Conservation in Asia (US\$2.95 million): The objective of this component is to generate and share knowledge as well as technical expertise by promoting research and innovative approaches on emerging challenges in wildlife conservation.
- (iii) Project coordination and communication (US\$ 5.04 million): Under this component expenditure of US\$ 0.76 million is estimated for project management and monitoring. The remaining amount is to be spend on project communications, wherein a multi-pronged approach will be adopted to communications in order to meet regional and local challenges.

The credit agreement has not been signed with The World Bank and negotiations have not been held so far. Therefore, the terms and conditions of the loan and the likely date of release of the funds by the World Bank cannot be specified.

#### **National River Conservation Plan**

# 1884. SHRI MANSUKH L. MANDAVIYA: SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of river projects approved by the Central Government during the last three years, under the National River Conservation Plan, State-wise;

(b) the quantum of funds allocated in this regard and how much fund has been released to State Governments under this plan; and

#### 96 Written Answers to [RAJYA SABHA]

Unstarred Questions

(c) whether the Ministry in consultation with Ministry of Home Affairs intends to approve such scheme for Daman Ganga river at Daman?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) During the last three years and current year, various pollution abatement schemes in identified rivers stretches have been sanctioned by the this Ministry under National River Conservation Plan (NRCP).

Further, in February 2009, National Ganga River Basin Authority (NGRBA) has been constituted, as an empowered, planning, financing, monitoring and coordinating authority with the objective to ensure effective abatement of pollution and conservation of the river Ganga by adopting a holistic river basin approach. Projects amounting to nearly Rs. 2600 crore have been sanctioned so far under the NGRBA. Details of cost of projects sanctioned, funds released under NRCP during the last 3 years and current year, State-wise, are given in Statement (*See* below).

(c) The pollution abatement schemes for conservation of rivers are sanctioned from time to time on the basis of proposals received from the State Governments. No proposal for abatement of pollution in river Daman Ganga at Daman has been received in this Ministry for consideration.

### Statement

Cost of projects sanctioned and funds released under National River Conservation Plan including National Ganga River Basin Authority during last three years and current year

(Rs. in crore)

Sl.No	o. State	Cost of new projects sanctioned	Funds Released in last three years and current year (Ongoing + new projects)
1	2	3	4
1.	Andhra Pradesh	_	36.89
2.	Bihar	441.85	35.37
3.	Delhi	20.32	184.67

Written Answers to		[11 DEC., 2012]	Unstarred Questions 97
1	2	3	4
4.	Haryana	229.70	57.10
5.	Jharkhand	_	_
6.	Gujarat	262.13	42.10
7.	Goa	_	_
8.	Karnataka	_	0.96
9.	Kerala	_	_
10.	Maharastra	74.29	24.27
11.	Madhya Pradesh	6.20	0.90
12.	Nagaland	_	_
13.	Odisha	_	5.00
14.	Punjab	515.52	138.64
15.	Rajasthan	149.59	40.00
16.	Sikkim	151.69	72.09
17.	Tamilnadu	2.54	3.10
18.	Uttar Pradesh	1385.95	445.46
19.	Uttrakhand	135.93	49.82
20.	West Bengal	690.10	251.21
	Total	4065.81	1387.68

## Forests cover in the Country

1885. SHRI DHIRAJ PRASAD SAHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has conducted any survey to ascertain the present position of forest cover in the country;

(b) if so, the details thereof;